# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 4058 TO BE ANSWERED ON 18.08.2025

# **GROWTH IN GIG ECONOMY**

### **4058. SMT. RACHNA BANERJEE:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the gig economy is experiencing significant growth in the country during the last three financial years and the current year;
- (b)if so, the details thereof, year-wise; and
- (c) the details of the regulatory framework being considered by the Government to ensure fair working conditions, adequate social protection and dispute resolution mechanisms for gig workers, balancing flexibility with worker rights?

## **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): As per an estimation by NITI Aayog vide its report titled "India's Booming Gig and Platform Economy" published in June 2022, the number of gig workers and platform workers in the country was 7.7 million in 2020-21 which is expected to rise to 23.5 million by 2029-30.

For the first time, the definition of 'gig workers' and 'platform workers' and provisions related to the same have been provided in the Code on Social Security, 2020 which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc.

The Government in its Budget Announcement for financial year 2025-26 has announced several key measures for the welfare of Gig workers of online platforms (platform workers) viz. their registration on the e-Shram portal, issuance of identity cards, and extension of health care benefits under Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana (AB-PMJAY).

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